

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**w.e.f. 24.06.2024****DIVISION BENCHES**

1	Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Navneet Kumar	(Monday to Thursday) (Whole day)	LPA [Year 2024]; WPT; Cases referred to D.B.; Writ petition challenging Vires & Validity of Acts and Rules; Cases related to Judicial Officers; All matters relating to Mines (including Minor Mineral); All matters relating to Tender, Auction/E-Auction :- Orders, Admission & Hearing Special Bench for monitoring cases involving MP & MLA All residual and other matters. Tied up and Assigned matters
		Friday (Till 11.30 AM)	W.P.(PIL)[year 2024]; C.M.P.(D.B.); Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.): - Orders, Admission & Hearing
2	Hon'ble Mr. Justice Sujit Narayan Prasad & Hon'ble Mr. Justice Arun Kumar Rai	(Monday to Thursday) (Whole day)	W.P.(PIL) [Year 2022-2023]; LPA [Year up to 2023]; A.C.(D.B.); F.A.(D.B.); CAT matters; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts :- Fresh Filing, Orders, Admission & Hearing. Tied up and Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Deepak Roshan	(Monday to Thursday) (Whole day)	W.P.(PIL)[Year up to 2021] :-Orders, Admission & Hearing. Cr.Appeal (D.B.)[Year up to 2021]; D. Ref.; Cr.M.P. (D.B.); Cr. Rev.(D.B.); W.P. (Habeas Corpus); W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation; Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench :-Orders, Admission & Hearing. Tied up and Assigned matters
4	Hon'ble Mr. Justice Ratnaker Bhengra & Hon'ble Mr. Justice Ambuj Nath	(Monday to Tuesday)	Acq. Appeal (D.B.); Govt. Appeal (D.B.) :- Orders, Admission & Hearing Cr.Appeal (D.B.) [Year 2022 to 2023]; Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) [Year 2022 to 2023] :-Fresh Filing, Orders, Admission & Hearing Tied up and Assigned matters
5	Sri Ananda Sen, J. & Hon'ble Mr. Justice Subhash Chand	(Monday & Tuesday) (Whole day)	Cr.Appeal (D.B.) [Year 2024]; Specially assigned Cr. Appeal (D.B.) matters; Cr.Appeal (D.B.) against the sentence of R.I. For 10 Years [Year up to 2018]; Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) [Year 2024] :- Fresh Filing, Orders, Admission & Hearing

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice	(Friday) (After the Division Bench)	Arbitration Matters; C.M.P. under Article 227 of Constitution of India [Year 2024] and all residual matters :- Orders, Admission & Hearing. WP(Cr) :- Orders, Admission & Hearing. Tied –up & Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Friday) (Whole day)	Cont.(Cvl.) matters [Year 2024]; C.M.P. under Article 227 of Constitution of India [Year up to 2023]:- Orders, Admission & Hearing Tied –up & Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Friday) (Whole day)	Cont. (Cvl.) matters [Year 2023] :- Orders, Admission & Hearing. A.B.A; B.A.; Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing All matters related to Fodder Scam :- Orders, Admission & Hearing. Tied up & Assigned matters
4	Hon'ble Mr. Justice Ratnaker Bhengra	(Monday & Tuesday (After the D.B.) & (Wednesday to Friday) (Whole day)	B.A – Orders, Admission Tied up & Assigned matters
5	Sri Ananda Sen, J.	(Wednesday to Friday) (Whole Day)	WPC [Year 2023- 2024]; S.A.[Year 2022 onwards] :- Fresh Filing, Orders, Admission & Hearing. Specially assigned old criminal matters Tied –up & Assigned matters
6	Hon'ble Dr. Justice S.N. Pathak	(Monday to Friday) (Whole Day)	WPS [Year 2024]:- Fresh Filing, Orders, Admission & Hearing WPS [Year 2021 to 2023]; Specially assigned pension and pensionary benefit matters; Tr. Petn. (cvl); C.R., A.C. (SB) :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
7	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Wednesday) (Whole day)	WPC [Year 2020 to 2022] :- Fresh Filing, Orders, Admission & Hearing.
		(Thursday & Friday) (Whole day)	M.A.[Year 2021 onwards]; Cont.(Cvl.) matters [Year up to 2022] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters

8	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Friday) (Whole Day)	WPC [Year 2015 to 2019]; C. Ref. ; Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing, Orders, Admission & Hearing Cr.M.P. [Year 2021 onwards] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
9	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole day)	WPS [Year 2024]:- Fresh Filing, Orders, Admission & Hearing WPS [Year 2013 to 2020]:- Fresh Filing, Orders, Admission& Hearing Tied up & Assigned matters
10	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Wednesday) (Whole day)	WPC (under Article 227 of Constitution of India)[Year 2019 onwards]; WPL; WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
		(Thursday & Friday) (Whole day)	Cr.Rev. [Year 2023 onwards] :- Fresh Filing, Orders, Admission & Hearing
11	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Wednesday) (Whole day)	Cr. Appeal (S.J.) [Year 2022 onwards]; Cr.M.P. [Year up to 2020]; Cr. Ref. Tr. Pet.(Cr.) :- Fresh filing, Orders, Admission & Hearing.
		(Thursday & Friday) (Whole day)	M.A.[upto Year 2020]; S.A.[Year 2016 to 2021] :- Fresh filing, Orders, Admission & Hearing. Tied up & Assigned matters
12	Hon'ble Mr. Justice Deepak Roshan	(Friday) (Whole day)	Cr. Appeal (S.J.) [Year 2020-2021]; Acq. Appeal (S.J.) [Year 2020 onwards]; Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission& Hearing. Tied up & Assigned matters
13	Hon'ble Mr. Justice Subhash Chand	(Wednesday to Friday) (Whole day)	WPC (under Article 227 of Constitution of India)[Year upto 2018]; F.A.(Other than specially assigned matters) [Year 2019 onwards] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
14	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday & Tuesday) (Whole day)	F.A.(Other than specially assigned matters) (Year upto 2018); S.A.[Year upto 2015] :- Fresh Filing, Orders, Admission & Hearing.
		(Wednesday to	Cr. Appeal (S.J.) [Year 2011-2019]; Cr.Rev. [Year 2019 to

		Friday) (Whole day)	2022] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
15	Hon'ble Mr. Justice Ambuj Nath	(Monday & Tuesday (After the D.B) & (Wednesday to Friday) (Whole day)	WPC [Year 2011 to 2014]:- Fresh filing, Orders, Admission & Hearing. A.B.A :- Orders, Admission Tied up & Assigned matters
16	Hon'ble Mr. Justice Navneet Kumar	(Friday)(After the Division Bench)	WPC [Year up to 2010]:- Fresh filing, Orders, Admission & Hearing. A.B.A :- Admission Tied up & Assigned matters
17	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	WPS [Year upto 2012]; C.M.P. (Other than under Article 227 of Constitution of India) [Year 2023 to 2024]:- Fresh Filing, Orders, Admission& Hearing Cr. Appeal (S.J.) [Year upto 2010] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
18	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Friday) (Whole day)	B.A :- Orders & Admission Cr.Rev. [Year up to 2018] :- Fresh Filing, Orders, Admission & Hearing Specially assigned old civil matters Tied up & Assigned matters
19	Hon'ble Mr. Justice Arun Kumar Rai	(Friday) (Whole day)	C.M.P. (Other than under Article 227 of Constitution of India) [Year up to 2022], Acq. Appeal (S.J.) [Year upto 2019] :- Orders, Admission & Hearing.

- Note :**
- 1. ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
 - 2. LISTING OF CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION / TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**
 - 3. ALL REGULAR B.A./A.B.A. MATTERS EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS SHALL ONLY BE HEARD BY THE REGULAR BENCH**
 - 4. ALL MATTERS, EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS RELATING TO NIA ACT; P.M.LACT & PC ACT LIKE B.A./A.B.A./WP(Cr)/ CrMP/Cr Rev SHALL ONLY BE HEARD BY THE DESIGNATED BENCH/ BENCHES. THIS SHALL COME INTO EFFECT FORTHWITH IN SUPPRESSION OF ALL PREVIOUS OFFICE ORDERS PART HARD OR ASSIGNMENT IF ANY ETC.**
 - 5. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RATNAKER BHENGRA**
 - 6. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE AMBUJ NATH**
 - 7. ALL CONT(CVL) AND CONT(CRL) MATTERS OF DIVISION BENCH SHALL ONLY BE HEARD BY THE DIVISION BENCH NO.1**
 - 8. ALL CONT(CVL) AND CMP MATTERS SHALL ONLY BE HEARD BY THE DESIGNATED BENCH(ES)**
 - 9. PETITIONS FILED U/S 389 CR.P.C. IN CR. APPEAL (D.B.) MATTERS SHALL BE HEARD BY THE HON'BLE BENCH HAVING THE ROSTER FOR THE YEAR CONCERNED**
 - 10. ALL MOTIONS WITH REGARD TO W.P.(S) MATTERS OF 2024 MAY BE MENTIONED BEFORE HON'BLE DR. JUSTICE S N PATHAK**

11 W.P.(Cr) MATTERS SHALL BE TAKEN UP ON EVERY OTHER WORKING DAYS ALSO IF THE NEED SO ARISES

12 ELECTION PETITION IS ASSIGNED TO A BENCH WHENEVER A PETITION IS FILED